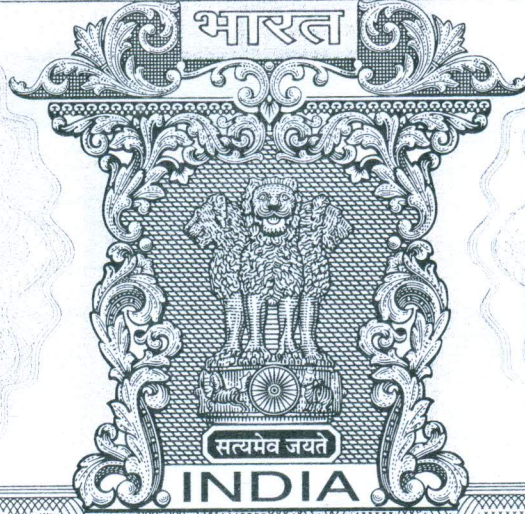


भारतीय गैर न्यायिक

पचास
रुपये

रु.50



FIFTY
RUPEES

Rs.50

INDIA NON JUDICIAL

தமிழ்நாடு தமில்நாடு TAMILNADU Rs.50/-

3.3.2020.

Dr. K. Padmarajan
Mettur

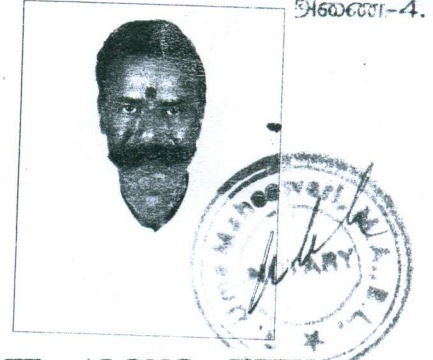
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நா. கோவைக்காவால்

மு. வி. 2. எண்: 6424-18/9

சமீபம்-4.

FORM 26
(See Rule 4A)



AFFIDAVIT TO BE FILED BY THE CANDIDATE ALONG WITH NOMINATION PAPER BEFORE THE RETURNING OFFICER FOR ELECTION TO HOUSE OF PEOPLE (NAME OF THE HOUSE) FROM RAJYA SABHA TAMIL NADU.

PART A

I, **DR.K.PADMARAJAN**, son of K.Kunchambu Nair, aged 61 years, resident of 3/3-23A, Padma Nivas Building, Raman Nagar Post, Mettur Dam-3, Mettur Taluk, Salem District, Tamil Nadu-636403, a candidate at the above election, do hereby solemnly affirm and state on oath as under:

- (1) I am contesting as an **INDEPENDENT** candidate.
- (2) My name is enrolled in **85 Mettur** at Serial No. **792** in Part No. **164**



Dr. K. Padmarajan
3.3.2020

